RAJYA SABHA

Thursday, the 17th March, 1994 26th Pbulguna, 1915 (Saka)

The House met at eleven of the clock.

The Deputy Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Technical support to private companies for manufacture of Defence equipment for export

*261. SHRI PRAMOD MAHAJAN: † SHRI VIREN J. SHAH:

Will the PRIME MINISTER be pleased so state-

(a) whether the Ministry of Defence has offered any technical support to private companies to make defence equipment for export;

(d) if the reply to parts (a) (b) volving the private sector in the defence export plan have been worked out:

(c) whether Government have finalised the list of the equipment which it wants to export through the help of private sector;

(d) if the reply to parts (a) (b) and (c) above be in the affirmative what are the details in thus regard; and

(e) what is the quantity and value of defence equipment exported during each of the last three years offered by the public sector under. Takings?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRT MALETKAR.TUNV (*a*) to (e) A Statement is laid on the Table of the House.

Statement

To secure the contribution of private sector companies in indigenous manufacture of sub assemblies and components of defence equipment the Supply Wing of the Department of Defend Production and Supplies has a well established arrangement of providing technical and other support to the companies. Annually development, orders to the extent of about Rs 200 crores are given. Some of the products of the pivate sector companies have been exported by them.

Private companies can now undertake export of defence equipment without an export licence, subject to no objection from the Department of Defence Production and Supplies. They are also free to associate them selves with the Ordnance Factory Board and the defence public sector nnder akings in exporting their products.

Information regarding exportable equipment is available with the Ordnance Factory Board and the defence PSUs and is made available to intending exporters.

The value of exports (including deemed exports', achieved by defence public sector undertakings and ord-nance factories during the last three years is as under:

	(Rs. in crores)	
1000.01		

1990-91	78.94
1991-92	101.26
1992.93	261.31

्रामोद जहाजन : उपसमापति श्ची निजी कम्पनियों 'निर्यात ं को महोदय. लाइसेंस के बिना रक्षा संबंधी उपस्करों को निर्यात करने की अनमति आव केन्द्रीय भरकार की है। मैं मंत्री महोदय से यह कि इस निर्यात के जानना चाहता हं लिये निजी क्षेत्र जो उपकरण बनाएगा. लिये क्या इन उपकरणों को बन्धन के

[†]The Question was actually asked on the floor of the' House by Shri Pramod Mahajan

प्रावश्यक पूर्जे वे स्वयं निजी क्षेत्र में बना सफले हैं या पुर्जे उन्हें सार्वजनिक क्षत्र के उनकमों या सार्वजनिक क्षत्र में आयुध निर्माण जहां हो ा है, वहां से लेना अनिवाय है या अपने आप इसके पूर्जे बना सकते हैं ?

SHRI MALLIKARJUN: Madam, it is true that earlier there was the need to obtain an export licence, but after the liberalization Industrial Policy, of the we have dispensed with it. Now, only a "no objection" certificate has to be obtained from the Department of Defence Production and Supplies. So far as choosing of components or sub-assemblies is concerned, mainly it is allowed for the private sector to produce sub-assemblies and components, and that they can choose. They have quite a number of sub-assemblies and components with the Ordnance Factory Board. From among them, depending upon the capacity of the private sector for investment, ability to produce and also strength for marketing, both in. ternal and external, they are chosen.

श्री प्रमोद मगजनः उत्तरभाषति महोदय, जब पहली बार रक्षा संबंधी उपकरणों के उत्पादन में निजी कम्पनियों को ग्रनमति दी है भौर उन्हें निर्यात की भी अनुमति मिली है, तो स्वाभाविक है कि इसका ग्रसर सार्वजनिक क्षेत्र के रक्षा उपकर्मो तथा म्रायध निर्माणियों पर होगा । आपके उत्तर में पिछले तीन अधों में सार्वजनिक क्षेत्र द्वारा जो निर्यात किया गया है, उसका मुल्य दिखाया गया है धौर स्वाभाविक रूप से इस मुख्य में निरन्तर वृद्धि हो रही है। लगभग तीन सालों में यह तीन गुना बढ़ा है। ग्रब आपने जब निजी क्षेत्र को इसमें निर्यात की अनुमति लाइसेंस प्राप्त किये बिना दी है, तो क्या सरकार ने इसका सार्वजनिक क्षेव के रक्षा उपकम और आयुध निर्मा-णियों द्वारा जो निर्यात होगा उस पर इसका बया प्रभाव पड़ेगा, इसका कोई ब्रध्ययन फिजा है, यदि ब्रध्ययन किया हैं, तो इसका क्या प्रभाव पड़ेगा ? इसमें सर्वजनिक क्षेत्र में निर्माण कितना

कम होने की संभावना है। इस प्रकार यदि निर्यात कम होगा, तो वहां काम करने बाले कर्मचारियों के लिये क्या कोई वैकल्पिक व्यवस्था के लिए ग्रापन विचार किया है? निजीकरण का सार्वजनिक क्षेत्र के उपक्रमों पर जो प्रभाव होगा, उसके संबंध में सरकार ने क्या प्रध्ययन करके कोई निर्णय लिया है?

SHRI MALLIKARJUN: Madam, this policy is in no way going to affect our public sector units or Ordnance Factories. Whatever spare capacity is available, we are utilizing it in the name of diversification, whereby the worker_s will also be fully utilized technically, and that is how we have now started exporting certain items to Third World countries and wherever they are needed.

Giving 'no objection certificate* to the private sector in no way affects the public sector undertakings' pro-duction_ It will also not affect the requirements of the Armed Forces. Whatever the requirements of the Armed Forces are, they are being fully met. The civil sector plays even a greater role in meetting the requirements of the Armed Forces.

श्री प्रमोद महाजन : उपसभापति महोदया, मझे एक ही आपत्ति है। मुझे निजीकरण में झापति नहीं है। लेकिन सरकार का इस प्रकार का उत्तर कि एक धंधे में दो आदमी होने के बाद पहले वाले के धंधे पर ग्रसर नहीं होगा, ... (ब्यचधान) मुझे लगता है कि নুরি কা ग्नादमी साधारण यह भी जानेगा कि हमारा निर्यात हो रहा है, दूसरा कोई निर्यात कर रहा है, तो स्वाभाविक है कि कुछ न कुछ तो प्रसर होगा ।

THE DEPUTY CHAIRMAN: He is worried since you have allowed the private sector to get into it and to export, don't you think that it is going to affect the public sector, where the employees have work to.do? SHRI MALLIKARJUN: I would like to emphasise, if not rctiterate. whatever I have already informed the august House. Whatever the Armed Forces' requirements are, they are fully being met by our production units. On the contrary whatever the spare capacity we do have, we are utilising it to give work to the manpower employed. That is how we are also exporting it.

SHRI PRAMOD MAHAJAN: I am not asking these things. What I am asking lis that there is one more part. ner in export business. So, what effect will it have on the original bussness nes?

SHRI MALLIKARJUN: Please try to comprehend the essence of the po-. licy. In no way encouragement to the civil sector exports will effect the public sector production in different Ministries.

THE DEPUTY CHAIRMAN: What he is trying to say is that already the Defence Minister is giving certain production to the private people. Those private people after supplying those components to the public sector, if they manufacture more, they are exporting and getting the foreign exchange. That is what I understand.

SHRI MALLIKARJUN: You are perfectly right, Madam.

SHRI VIREN J. SHAH: We are very happy to have the medium of Deputv Chairman to translate our question and also translate the answer.

भी प्रमोद महाजन : ग्रगर थाप मन लें, तो फिर मैं मराठी में प्रका पछ।

SHRI VIREN J. SHAH: With great respect I would like to state the point that since the days of the 70s, whenBabu Jagjivan Ram was the Defence Minister, that a policy to encourage both the Defence public sector units and the commercial sector units to get into larger production of defence requirements was ennunciated. The policy of the Government, as announced by Defence Ministers, including the Prime Minister, is to develop greater export of defence goodsmay be lethal or non-lethal. That is a different point. But the defencemarket is several S100 billions per annum. Hit is the policy of the Government, I welcome that. The problem thatarises is that despite the policy declaration, it is a fact that somehow our progress is extremely slow. I have a report that there has been a meeting between the Secretary, Defence Production and various private sector apex bodies. Thereafter two Joint Secretaries are looking at it. The point that I might like to make is that there is a feeling that there is no effective support frem our Ministry of Defence and Defence services to bolster export drive which the private sector organises. That is one point they have made.

Secondly, there is a suggestion that in advanced nations they nave a dedicated export promotion organisation where Government organisations research organisations and private sector work together. I ! would like to know whether the Gover-I ment of India is thinking of moving in • that direction to get a better coordination i Along with that, though your reply says I that information regarding exportable equipment is available with the ordnance factories, the information that I have received only yesterday from one of the topmost organisations ASSOCHAM, is that the Government is not ready to provide any list du- to strategic reasons. "The industry can offer both items, low and high technology, and will be permitted case ¹ to case basis after examining the issue of exports.

Now, I think this might lend to a greater delay and lesser fullment of your desire to increase exports and earn foreign exchange and make our defence industry progress because in times of war. this will have to-be produced -for the country, which we experienced in 1962 and 1971. I am aware, personally how tremendous efforts were made to boost production. But you cannot do it suddenly. So, keeping that in mind, will the hon. Minister consider answering these points and making those improvements which could help?

SHRI MALLIKARJUN: Madam, I appreciate the concern of the hon. Member. But I have already given the list of items which any private sector entrepreseur would like to obtain. It is with the Ordinance Factory Board. It is ulso available with me and I can read it out (*Interruptions*)

SHRI VIREN J. SHAH: You make it available to them.

SHRI MALLIKARJUN: There is no Whoever may be the problem. entrepreaeur, whether he is a big industrialist or a small industrialist, if he comes forward, the information will be furnished. Apart from that, he will be guided also. For example, we are encouraging the young entrepreneurs in the field of Electrical Engineering, Mechanical Engineering, Civil Engineering or Chemical Engineering and recently, with the co-operation of the Development Commissioner for Small Scale industries, we the smal'i-scale are encouraging entrepreneurs, I mean, the new comers in this field. We have selected nine points where we are displaying the items. We will be guiding these young entrepreneurs and we will give them all types of initial assistance required by them to come into the field and produce the defence spares and components.

SHRI VIREN J. SHAH: Madam, par; (a) of my question was about the.. (*Interruptions*) Please don't mind. (*Interruptions*)

THE DEPUTY CHAIRMAN: I don't *mindd*. But the thing is, if you ask one qiuWion, he can answer. But if you put two or three questions, he forgets them.

SHRI VIREN J SHAH: Madam, 1 have a greater respect for the memody and the confidence of the hon. Minister than you give if to him. (*Interruptions*)

SHRI MALLIKARJUN: I have understood your point.

THE DEPUTY CHAIRMAN. Mr. Bhandare, let him finish. Let the Minis ter complete the answer. He h ans wering.

SHRI MALLIKARJUN. The Government is thinking in terms of what hon. Member desires. So, the point, is, now we would like to have a nodal agency from the Defence Aide so that it would be able to coordinate in whatever manner it could to help the private sector, in order to augment the production and also augment the export in order to earn the foreign exchange.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Madam, as far as my very healthy coinformation goes, there is a operation and coordination between the private sector and our Ordnance and other defence factories, par-ticularly because extensive diversification has taken place in Defence production. Now, we must thank late Krishna Menon for being where we are today and the figures are also encouraging. But 1 want to caution the hon. Minister that the market with the climate for peace gathering strength and the climate of war receding, the point is not really very strong, He must take notice of that position. I wang. to ask him whether there is going to be any efforts at the private sector and the coordinating public sector better for a market-oriented process so as to identify the areas of supply and augment our sales in that behalf.

SHRI MALLIKARJUN: Madam, whether it is war or peace, a minimum defence preparedness every country would like to have. When there is a minimum defence preparedness, what every they possess, the requirements for overhauling and other purposes will be a continuous process.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: What are the figures for 1993-94?

SHRI MALLIKARJUN; For- 1993-94, we expect Rs. 300 crores That shows

how cautiously we identify, how cauti ously we promote the export and how liberally we encourage and assist the private sector.

THE DEPUTY CHAIRMAN: And there is a dual use also of the technology.

SHRI SANJAY DALMLA Madam. I would like to know what the target is for export of defence goods by both the private and public sectors in the next three years. The total export today is a very. very small figure and I think, there is in immense scope for increasing our defence export by the private sector or the public sector. I think, at least one or two million dollors erports would be possible if we do it properly.

And secondly, are there any countries to which (he public sector or the private sector is no allowed to export? I know Pakistan and some other Middle-East countries may be there. Which are the countries where the defence goods cannot be exported?

SHRI MALLIKARJUN: So far as our target for the next three-or four years is concerned, we hope that we will, at least, earn foreign exchange to the tune of Rs. 500 crores and in the next five years, the amount will go up to Rs. 1,000 crores. This is regarding the public sector.

So far as the private sector is concerned, Madam, we have given a "no objection" certificate to 14 companies. Though their position of supplying the equipment and its value are not known to us, we have given this certificate to them. So far as the export to other countries is concerned, it depends upon the countries which need our assistance. Now. some companies are exporting to U.K. also. Some companies are supplying goods to various advanced countries like France, Belgium. And the Third-World countries are always there. Now if I can read out the names, Algeria, Poland, Iran-these are the countries to which we are exporting today. 1 mean. the priva; e sector is exporting " to these countries.

SHRI SANJAY DALMIA: Madam, my question was to which countries they are not allowed to export or to which countries they export of defence goods is banned. I know, nobody will be allo-wed to export goods to Pakistan but there may be some other countries also to which they are not allowed to export:

SHRI MALLIKARJUN: As far as our foreign policy is concerned, there is no country as such for which there is a ban on export except an enemy country, if it is there.

SHRI ASWOK MITRA: Madam Deputy Chairman, I presume, the private units which are being roped in for Defence exports would have some collaboration arrangements with foreign parties. 1 would like to enquire of the Minister whether sufficient safeguards have been provided to ensure that some of our Defence production secrets are not leaked out to such collaborators.

SHRI MALLIKARJUN: Madam, as per the laid-down policy of the Government of India only some sub-assamblies and components are allowed in the private sector or the civil sector; not the main item like war-ships, tanks and other sophisticated equipment which we produce . (Interruptions) ...

THE DEPUTY CHAIRMAN: Don't worry about it. It was an imported question!

SHRI MALLIKARJUN: Thank you, Madam.

SHRI SOMAPPA R. BOMMAI; Ma-

dam, the hon. Minister said that entry of the private sector into the Defence industry has not affected the public sector units and the workload of the workers. I would like to know whether the Minister has any knowledge about the fact that most of the anci Maries attached to the Defence strvice sector like BEL, HAL etc. are closing down because there is no work given to them. Most of the ancillaries have been working for the last ten years. For the last two years there is no workload. They are sick industries now. Has it come to the notice of the Minister that in

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most of the factories like HAL, BEL and others there is not sufficient workload? The workers are idle there. You say that it has no effect. I can give you the figures if you want. What is happening in HAL? What is happening in BEL? Most of them have no work. You are paying only salariesi No orders.

SHRI MALLIKARJUN: I am thankful to the hon. Members for bringing out the facts. It is true that because of resource crunch we are not able to place full orders. We are helpless in a way. My Defence Budget is so inadequate that' all the Budget al ocation goes to the maintenance and contractual obligations and so on and so forth. That is the very crux of the problem. For that reason we are unable to place orders either on HAL or BEL. The ancillaries are not working for this reason. We are planning for diversification where there is spare installed capacity. It is not in 'he case of HAL alone which is also exporting: So, the main reason is the resource crunch,

SHRI SOMAPPA R. BOMMAI. What are you doing?

THE DEPUTY CHAIRMAN. Shri Swell

SHRI G. G. SWELL: The Minister is saying that a list of exportable defence equipment is made available to the defence PSUs and the private exporting parties. Now, for our information and en'ightenment, can be mention some of these equipment as an illustration? Do they include arms, small arms in particular? Can he name a few countries where our defence equipment are ex-ported to?

THE DEPUTY CHAIRMAN: I think he did. He did mention Algeria, France and some other countries.

SHRI G. G. SWELL: My question is regarding the illustration of equipment and whether they include small arms. I would like him to mention particularly the countries where most of these defence equipment are going;

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SHRI MALLIKARIUN; Madam, so fas as the list is concerned, I can read it out. But I think it is nothing but a waste of time. So far as the arms are concerned, small arms and ammunition, detonators and like things are mostly exported to the Third World countries.

Earnings of Private Airlines

*262. SHRI MISA R. GANESAN:

SHRI TINDIVANAM G. VENKATRAMAN:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) how many Indian private airways are now operating within and outside India:

(b) what were their total earnings in the last few months of their commencement till lanuary 1994; and

(c) what is the loss of amount to Indian Airlines and Air India after the commencement of these private airlines?

THE MINISTER OF CIVIL AVIA TION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c) A Statement is laid on the table of the House.

Statement

*262. SHRI MISA R. GANESAN:†

(a) As on 15.3.1994, fourteen Air Taxi Operators are operating in the country. They are not permitted to operate outsid? India.

(b) Air Taxi Operators are not required to furnish such information to Government.

(c) while Air India has not been affected, Indian Airlines has reported loss of revenue amounting approximately to Rs. 117 crores in 1992-93 and Rs. 370

[†]The Question was actually asked on the floor of the House by Shri Misa R. I Ganesan.